

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:249

ANSWERED ON:24.11.2005

NEW HIJACK POLICY

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has evolved a `New Hijack Policy`;
- (b) if so, the salient features thereof; and
- (c) the time by which it is likely to be announced and notified?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) Yes, Sir. The Policy is Contingency Plan for handling aircraft hijack situation.
- (b) Salient features of the Plan inter-alia include:-
 - (i) A clearly defined policy and decision making system.
 - (ii) Clear definition of the roles of different Government agencies with their own sub-plans.
 - (iii) An institutionalized system for instantaneous hands on response at the airport level.
 - (iv) A well designed system for flow of information and communication both internally for decision making and externally for the media and friends/relatives of the affected passengers/functionaries.
- (c) The Cabinet Committee on Security(CCS) has approved the Contingency Plan in August, 2005 and the same has been circulated to all concerned agencies for implementation.